

In the Central Administrative Tribunal  
Calcutta Bench

MA 213 of 1999  
OA 1471 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Sunil Ranjan Ghosh

- VS -

Eastern Railway

For the Applicant : Mr. Vidya Dharan, Advocate

For the Respondents: Mr. R.K. De, Advocate

Date of Order : 21-7-99

ORDER

Matter is heard in part. Respondents are directed to produce records on the next date fixed. Before seven days from the date of hearing, applicant may file rejoinder if he thinks fit and proper. Accordingly, the matter is adjourned to 20.8.99.

2. Plain copy of the order be furnished to both the parties.

*D. Purkayastha*  
( D. Purkayastha )  
Member (J)